

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through web-based Video Conferencing Platform)*

**ITEM No.13**  
**C.P. (IB)No.08/BB/2024**

**IN THE MATTER OF:**

Mrs. V. Geetha

... Petitioner

**Order under Section 94 (1) of IBC, 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**JUSTICE (RETD.) T.KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Satish Kumar  
For Financial Creditor : Shri Shivaram

**ORDER**

1. Heard the Ld. Counsel for the Applicant and Respondent.
2. List the case before regular bench for further consideration on **28.02.2024.**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(T.KRISHNAVALLI)**  
**MEMBER (JUDICIAL)**